

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-58 OF 2020**

Ahle Sunnat Jamatul Muslamin & Anr. ... Petitioners

Vs

State of Goa & Ors. ... Respondents

Shri V. Pangam, Advocate for the Petitioners.

Shri D. Pangam, Advocate General with Ms. M. Correia, Additional Government Advocate for the Respondents.

**Coram :- DAMA SESHADRI NAIDU &
M.S. JAWALKAR, JJ.**

Date :- 23rd JUNE 2020

P.C. :

The matter concerns, as the petitioners put it, the Authorities' refusing permission to the petitioners to open a new class, i.e. fifth class in Urdu medium.

2. The learned Advocate General seeks time to file a reply.
3. Post the matter in two weeks.

M.S. JAWALKAR, J.

DAMA SESHADRI NAIDU, J.

NH